

17.4.2006

Item No. 9

MA 319/2005  
OA 1923/2003

Present: Sh. V.P.S. Tyagi, counsel for applicant.  
Sh. D.S. Mahendru, counsel for respondents.

Learned counsel for applicant seeks and is allowed to withdraw the M.A.

319/2005 with a liberty to pursue the remedy in accordance with law. M.A. is  
accordingly dismissed.

(N.D. Dayal)  
Member (A)

Lg/

(Shanker Raju)  
Member (J)